

**GOVERNMENT OF INDIA
INFORMATION AND BROADCASTING
LOK SABHA**

UNSTARRED QUESTION NO:6452
ANSWERED ON:07.05.2013
DAVP ADVERTISEMENTS
Singh Shri Bhupendra

Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) the details of the newspapers getting advertisements from the Directorate of Advertising and Visual Publicity (DAVP) till date, State/UT-wise;
- (b) the norms for including small and medium sized newspapers in the advertisement list of the DAVP;
- (c) the details of applications/requests received by the Government/Registrar of Newspapers for India (RNI) for registration of newspapers/magazines along with the details of applications cleared/pending with the Government/RNI, so far; and
- (d) the time by which the pending applications are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) OF THE MINISTRY OF INFORMATION & BROADCASTING (SHRI MANISH TEWARI)

- (a) The details of newspapers getting advertisements from DAVP till 30.4.2013, State/ UT-wise are available at DAVP website, www.davp.nic.in.
- (b) The Clause 26 of the Advertisement Policy of the Government states that 35% of the budget meant for display advertisements should be earmarked for medium category newspapers and 15% for small category newspapers in Rupee terms.
- (c) The details of applications/requests received, disposed of, pending for registration of newspapers/periodicals by Registrar of Newspapers for India (RNI) from 1.4.2012 till 31.3. 2013 is at Annexure.
- (d) On receipt of complete and correct documents from the publishers concerned, the Certificate of Registration is issued within 30 working days.